

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL NO. 92 OF 2015

Dated: 1st August, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

**Bala Krishna Industries Ltd. ...Appellant(s)
Versus
Rajasthan Electricity Regulatory Commission & Anr. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. P.N. Bhandari

Counsel for the Respondent(s) : Mr. R.K. Mehta
Mr. Abhishek Upadhyay
Ms. Himanshi Andley for R-1

Mr. Bipin Gupta
Mr. Suneel Bansal for R-2

ORDER

We have heard learned counsel for the parties.

Judgment is Reserved. Learned counsel for the appellant has filed his written submissions. Learned counsel for Respondent No.2 may file his written submissions on or before 08.08.2016 after serving copy on the other side.

**(I.J. Kapoor)
Technical Member**
ts/mk

**(Justice Ranjana P. Desai)
Chairperson**